

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no. 126 of 2014  
& IA Nos 224 & 225 of 2014**

**Dated : 13<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Osho International Foundation ... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. S.R. Nargolkar  
Mr. Matrugupta Mishra**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 224 of 2014 (Appl. for stay). Mr. Buddy A. Ranganadhan, the learned counsel takes notice on behalf of the Respondent no.1. Notice be issued to the other Respondents returnable on 29.05.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the I.A. No. 224 of 2014 for hearing on **29.05.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**